

Most Urgent / Out-At-Once

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following Sr. Personal Assistants/Personal Assistants are hereby detained and directed to report in the Office of CDLSA, Room No. 287, THC, Delhi sharp at 09:30 a.m. for National Lok Adalat on 11.02.2023 (Second Saturday) at Tis Hazari Courts, Delhi:-

Sl. No.	Name of the Official	Present Place of Posting
1.	Sh. Duli Chend S/o Sh. Tarik Singh EC: 3398 Mob. No. 9650070818	Sr. PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
2.	Sh. Deepak Kumar S/o Sh. Radhey Shyam EC: 13671961 Mob. No. 9618584570	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
3.	Sh. Yogesh Joshi S/o Sh. N. C. Joshi EC: 38777474 Mob. No. 9868877461	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
4.	Ms. Babli Rawat W/o Sh. R S Rawat EC: 34746378 Mob. No. 9650500481	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
5.	Sh. Deepak Jha S/o Sh. Shankar Jha EC- 21367771 Mob. No. 8076406440	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
6.	Ms. Simranjeet Kaur Bedi D/o Sh. Manjeet Singh EC: 44776816 Mob. No. 8178736496	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
7.	Sh. Pawan Kumar S/o- Sh. Mohan Lal EC: 64002968 Mob. No. 8861481430	PA in the Court of Ms. Kirandeep Kaur, Ld. Civil Judge-05, Central, Tis Hazari Courts, Delhi.
8.	Sh. Anil Kumar S/o- Sh. Babu Lal EC : 35795571 Mob. No. 8860519648	PA in the court of Sh. Siddhartha Malik, Ld. CMM, Central District, Tis Hazari Courts, Delhi.
9.	Ms. Jyoti D/o Sh. Sat Prakash EC: 61574000 Mob. No. 9821615571	PA in the Court of Ms. Richa Parthar, Ld. ASJ (FTSC) (POCSO)-01, Central District, Tis Hazari Courts, Delhi.
10.	Sh. Arvind Kumar S/o- Sh. Ram Bites Thakur EC: 12794319 Mob. No. 9891280143	PA in the Court of Sh. Vijay Shankar, Ld. ASJ-05, Central District, Tis Hazari Courts, Delhi.

Note: Non-compliance of this order shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.

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09.2.23.

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

Copy forwarded for information and necessary action to:-

1. The Ld. Member Secretary, Delhi State Legal Services Authority, Patila House Courts, New Delhi.
2. The Secretary, DLSA (Central), Tis Hazari Courts, Delhi along-with the copy of letter dated 07.02.2023 of Ms. Manya, Ld. MM (NI Act)-02, Digital Court for providing substitute stenographer/PA for upcoming Lok Adalat on 11.02.2023.
3. The Officer In-charge, Accounts Branch (Central), Tis Hazari Courts, Delhi.
4. The Administrative Officer (Judl.), Administration Branch-1 / Computer Branch, Central, Tis Hazari Courts, Delhi.
5. The Personal Office of the undersigned.
6. The Officials concerned.
7. The Dealing Assistant, Layers Seat, Computer Branch, Central, THC, Delhi.
8. The PRO/APRO, Tis Hazari Courts, Delhi.
9. The Web-site Committee, Tis Hazari Courts, Delhi.

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